

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 214
(IB)-1014(ND)2020

IN THE MATTER OF:

L & T Finance Limited

...

Applicant/Petitioner

Versus

Neeraj Singhal

...

Respondent

Under Section: 95(1)

Order delivered on 24.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

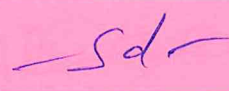
PRESENT: Ms. Ranjana Roy Gawai, Ms. Prachi Golechha advocate for Respondent

ORDER

On the request of Petitioner's Counsel, list the matter after 2 weeks for filing the rejoinder. List the matter on 26th April, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)